

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 19.7.02

~~Count~~
Refunder ~~not~~
filed. copy served
for admission.

19/8

Bench

Or. dt. 20.8.02

For admission

~~Or. dt. 20.8.02~~
(Records of OA. 210/01
linked up).

19.9.02

Bench

Or. dt. 23.9.02

For admission.

(Records of OA. 210/01
linked up).

22/9

Bench

Ors. 208, 211 & 513/2001

Order no. 13, dt. 13.11.2002

Order is pronounced in open
Court. As per observations contained
in the order, dated 13.11.2002, in
separate sheets attached to the record,
all the three Ors. are rejected
on the point of limitation and merit.
no costs.

Vice-Chairman

Member (J)